

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.42/ 2017	-	Admission	241/ 242	Amit Jnagal Vs Rare Mile Technologies Pvt. Ltd., & 2 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE

The matter is listed today for compliance of the objections raised by the Registry. None appeared for petitioner. Petitioner is called, absent. Counsel for petitioner is also absent. The matter deserves to be dismissed for default. However, the Tribunal considers a notice to be issued to the petitioner and to the counsel before passing order of dismissal basing on the principles of natural justice.

List it on 17.08.2017. Registry to issue notice to the petitioner and its counsel.


MEMBER (J)


MEMBER (T)